

## **CHAPTER XXIX**

### **APPEALS TO THE SUPREME COURT**

Deleted. – (The rules have been published in the "Bombay Government Gazette" Part IV-C, dated the 4th February 1960, at pages 294 to 315 and amended by High Court Notification, No.P.3604/65, dated the 8th March 1965, published in the "Maharashtra Government Gazette", Part IV-C, at page 356).

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